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## Cisco Systems Capital India Pvt. Ltd Vs Kuldeep Verma Liquidator Of Manthan Broadband Services Private Limited

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: June 5, 2024

Acts Referred: Insolvency and Bankruptcy Code 2016 â€" Section 60(5)Hon'ble Judges: Yogesh Khanna, Member (J); Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Vivek Sibal, Rahul Auddy, M.S. Bhardwaj

Final Decision: Disposed Of

**Judgement**